

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1549
TO BE ANSWERED ON 20th AUGUST 2022**

MISMATCH IN ATR AND THE ATN OF THE MINISTRY

1549. SHRI RAJMANI PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether it is a fact that the Action Taken Report (ATR) and the Action Taken Note (ATN) of the Standing Committee Report No. 111 of the Ministry of Health are mismatched;
- (b) if so, the details of the authentic information and, if not available, by when it will be made available;
- (c) what action will be taken against the officer who is guilty for the delay in the report and by when; and
- (d) if not, the reasons therefor, along with the time interval?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The One Hundred Eleventh Report (111th) Report of the Department-Related Parliamentary Standing Committee on Health and Family Welfare on the Function of New AIIMS (Phase-1) under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) was presented to the Rajya Sabha on 28th December, 2018 and laid on the table of Lok Sabha on 28th December, 2018. The Action Taken Note (ATN) by the Ministry has been sent to the Rajya Sabha Secretariat.
